## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA) No.718/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M.

Name of the Company		any Bajoria	Bajoria Holdings Pvt.Ltd & Anr			
Under Section		230-23	230-232			
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)			Appearing on behalf of	Signature with date	
١,	MRS. N	UTNAL	BHUTERIA	N. } APPLICANTS	Jone	

## ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd